

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.403
IB/795/ND/2022

IN THE MATTER OF:

M/s Squares And Spaces Projects Private limited	...	Applicant
Versus		
Karvy Innotech Limited	...	Respondent

Under Section 9 (IBC) Code, 2016

Order delivered on 01.07.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent : Mr. Samar Bansal, Mr. Vipul Kumar, Advs.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel for the Respondent is present physically. Due to net-connectivity issue, this Tribunal is not in a position to hear the Counsel through online and not able to peruse the files on DMS portal. In this matter, pleadings have already been completed. List the matter for hearing on **05.08.2024.**

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)